

Rochnama Details

Civil Register No.16-A-Diary
 IN THE COURT OF: Addl.District and Sessions Judge-II
 Before: Mr. Esrar Ahmed
 Dated 04-02-2022

| S.N O. | Case No. | Purpose of Proceedings | Next/Disposal Date |
|-----------|------------------------|--|-------------------------------------|
| 1 | SESSION CASE/2230/2014 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :25-02-2022 |
| 2 | TITLE APPEAL/322/2014 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :04-03-2022 |
| 3 | SESSION CASE/118/2016 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :05-03-2022 |
| 4 | TITLE APPEAL/42/2016 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :07-03-2022 |
| 5 | TITLE APPEAL/33/2016 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :07-03-2022 |
| 6 | SESSION CASE/47/2017 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :04-03-2022 |
| 7 | PROBATE CASE/5/2017 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :25-02-2022 |
| 8 | SESSION CASE/385/2019 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :25-02-2022 |
| 9 | SESSION CASE/397/2019 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :25-02-2022 |
| 10 | Mislaneous/13/2019 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :04-03-2022 |
| 11 | CRI. CASE/5965/2013 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :05-03-2022 |
| 12 | SESSION CASE/2286/2014 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :05-03-2022 |
| 13 | SESSION CASE/2694/2014 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :05-03-2022 |
| 14 | SESSION CASE/87/2017 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :03-03-2022 |

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| No. of Cases Heard | 14 |
| No. of Cases listed | 14 |
| No. of Witness Examined | |
| No. of Cases Disposed | 0 |
| No. of IA.s Disposed | |
| No. of Cases Contested | |
| No. of Cases Uncontested | |
| No. of M.O.s marked | |
| No. of Exhibits Marked | |
| No. of Cases in Mediation | |
| No. of Cases in Arbitration | |
| No. of Cases in Lok Adalat | |
| No. of Cases in Conciliation for ADR | |
| No. of Cases Adjourned | 0 |

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Presiding Officer